

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.60/BB/ 17	-	For filing report	230/ 232	Lifetree Cyberworks Pvt. Ltd. & Others

SIGNATURE

SL. NO. NAME (IN CAPITAL)
 & PHONE NUMBER

REPRESENTATION TO WHOM

1. Shruti Jere
 9900053088
 (FOR CYRIL AMARCHAND
 MANGALDAS) *Shruti Jere*

2. Sinchana. M. R. *Roc/RD* *Sinchana. M.R.*

Counsel for petitioner is present. Assistant from OL office is present. Smt. M.R. Sinchana, Standing Counsel for ROC/RD is present. They requested time. Counsel for petitioner has also filed response in the form of affidavit to the representation of the Income tax department and also to the representation of RBI.

Time extended till 01.02.2018.

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 MEMBER (T)

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 MEMBER (J)